

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA  
UNSTARRED QUESTION NO. 2664  
TO BE ANSWERED ON 05.08.2025**

**EXPANSION OF NAKSHA PROGRAMME**

**2664. Shri Basavaraju Bommai:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether National Geospatial Knowledge-Based Land Survey of Urban Habitations (NAKSHA) capacity programme would help in reducing scope for land-related fraud and disputes;
- (b) if so, details thereof; and
- (c) the time by which the NAKSHA programme would be expanded throughout the country, State-wise, particularly in the State of Karnataka?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b)** Yes Sir. The NAKSHA Programme, being implemented by the Department of Land Resources (DoLR), is designed to create geospatially-enabled, clear, and legally verifiable urban land records. One of its key objectives is to minimize land-related frauds and disputes by providing legal clarity and transparent property records. The programme promotes legal clarity by producing scientifically validated and spatially referenced property records that can serve as legal evidence of ownership, thereby reducing ambiguities in landholding and curbing the scope for fraudulent or disputed transactions. These records will be hosted online on a dedicated Web-GIS platform as well as the respective State/UT government portals for easy public access.

The capacity building component under NAKSHA is a core pillar that ensures all stakeholders, including State/UT and Urban Local Body (ULB) officials, field survey teams, and technical agencies are trained in standard procedures for aerial data acquisition, ground survey, data validation, and conflict resolution. This helps in ensuring consistency, accuracy, and uniformity in survey and data management processes.

(c) NAKSHA follows a phased implementation strategy. The pilot phase is currently underway across 157 ULBs in the country to test methodologies and establish best practices.

In the State of Karnataka, 10 ULBs have been selected under the ongoing pilot phase of the NAKSHA Programme. These are:

1. Bagalkote Municipal Corporation – Bagalkote
2. Bhagyanagara Town Panchayat – Koppal
3. Siraguppa Municipal Corporation – Ballari
4. Boragav Town Panchayat – Belagavi
5. Gokaka Municipal Corporation – Belagavi
6. Basavakalyan Municipal Corporation – Bidar
7. Chikkamagaluru Municipal Corporation – Chikkamagaluru
8. Kolar Municipal Corporation – Kolar
9. Bogadi Town Panchayat – Mysuru
10. Anavatti Town Panchayat – Shivamogga

Based on the outcomes and learnings from the pilot phase, a policy-level decision will be taken by the Government for scaling up the programme across India.

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